

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 22.08.2019 (THURSDAY)
COURT OF CHAIRPERSON
10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 370 of 2019	ICICI Bank Ltd. Vs. Shailendra Ajmera, Resolution Professional for Ruchi Soya Industries Ltd.& Anr.	Charu Bansal	Swapnil Gupta-R1 Aakarshan Sahay-COC

For Orders

2.	Comp. App. (AT) (Ins) No. 57 of 2019	Ravindran Sivamani & Anr. Vs. Real Soya Enterprises & Ors.	Pankaj Agarwal	Shanthanu Singh-R1
3.	Comp. App. (AT) (Ins) No. 224 of 2019	K.P. Jayaram and Anr. Vs. Radha Exports (India) Pvt. Ltd.	S. Gowthaman	N. Ramakrishnan
4.	Comp. App. (AT) (Ins) No. 520 of 2019	Regional Provident Fund Commissioner, Tirunelveli. Vs. V.Nagarajan & Ors.	Prithu Garg	G. George Raja Selvan-R2
5.	Comp. App. (AT) (Ins) No. 765 of 2019	Hemang Phophalia. Vs. The Greater Bombay Co-Operative Bank Ltd & Anr.	Sindhu T.P Sumit-IRP	Shridhar

For Admission (Fresh Cases)

6.	Comp. App (AT) (Ins) No. 826 of 2019	Canbank Factors Ltd. Vs. Dharmendra Kumar	Rekha Anand	Rohit Rathi
7.	Comp. App (AT) (Ins) No. 848 of 2019	Sovereign Developers and Infrastructure Ltd. Vs. Phoenix ARC Pvt Ltd.	Rajiv Singh	
8.	Comp. App (AT) (Ins) No. 849 of 2019	Cane Development Council. Vs. Oriental Bank of Commerce & Anr.	Bikash Mohanty	
9.	Comp. App (AT) (Ins) No. 850 of 2019	S.P. Coal Resources Pvt Ltd. Vs. Indus FILA Ltd & Ors.	Goutham Shivshankar	
10.	Comp. App (AT) (Ins) No. 851 of 2019	Vinod Mittal. Vs. Rays Power Experts Pvt Ltd & Anr.	T. Sundar Ramanathan	

11.	Comp. App. (AT) No. 230 of 2019 (With Defects)	C.Sivasankaran. Vs. Union of India Ministry of Corporate Affairs, through Regional Director & Ors.	Ajith S.Ranganathan	
12.	Review Application No. 19 of 2019 in Comp. App. (AT) (Ins) No. 802 of 2019	Bharat Heavy Electricals Ltd. Vs. Anil Goel Liquidator of Visa Power Ltd & Anr.	Lakshmikumaran	Pankaj

For Admission (After Notice)

13.	Comp. App. (AT) (Ins) No. 766 of 2019	Vijay Kumar Choudhary & Anr. Vs. Educomp Infrastructure & School & Ors.	Apoorva Chowdhury	
14.	Comp. App. (AT) (Ins) No. 06 of 2019	Vinayaga Exports & Anr. Vs. Colorhome Developers Pvt. Ltd.	S.M. Vivekananth	Selvin Raja
15.	Comp. App. (AT) (Ins) No. 785 of 2018	India SME Asset Reconstruction Co. Ltd. Vs. Medirad Tech India Ltd.	Sumesh Dhawan	Aashish Makhija
16.	Comp. App. (AT) (Ins) No. 196 of 2019	Amar Remedies Ltd. Vs. IDBI Bank Ltd & Ors. With	Ashu Kansal	Kanishk Khetan-R2 Dhruv Varma-R6 Sanjeev Kumar Sirwalia-IDBI
17.	Comp. App. (AT) (Ins) No. 210 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Amar Remedies Ltd & Ors.	Sonali Rastogi	Ashu Kansal-R1 Nikunj Hurria-R2 Shakunt Saumitra-R7 Kshitij Parashar-R8
18.	Comp. App. (AT) (Ins) No. 350 of 2019	Armada Singapore Pte. Ltd. Vs. Ashapura Minechem Ltd. With	Saswat Pattnaik	Rajesh Bohra Pawan Sharma-RP
19.	Comp. App. (AT) (Ins) No. 365 of 2019	J.P. Morgan Chase Bank N.A Vs. Ashapura Minechem Ltd. & Anr. With	Ashish Mukhi	Rajesh Bohra Pawan Sharma-RP
20.	Comp. App. (AT) (Ins) No. 439 of 2019	HDFC Bank Ltd. Vs. Ashapura Minechem Ltd.	Kunal Tandon	Rajesh Bohra Pawan Sharma-RP
21.	Comp. App. (AT) (Ins) No. 275 of 2019	Pankaj Kikavat Vs. Bank of India & Anr.	Nitin Mishra	Medha Tandon-R1 Sreevita Ghosh(R-ARC)

22.	Comp. App. (AT) (Ins) No. 327 of 2019	Shivalik Cotsyn Pvt Ltd. Vs. Bhavesht Texco Fab Pvt Ltd	Swarnendu Chatterjee	Vishal Malhotra
23.	Comp. App. (AT) (Ins) No. 407 of 2019	C. Shivakumar Reddy Vs. Dena Bank & Anr.	Goutham Shivshankar	Divyanshu Sahay- R1 Shradha Narayan- R2
24.	Comp. App. (AT) (Ins) No. 484 of 2019	KCP Shivraman Vs. Karur Vysya Bank Ltd. & Anr.	Rhea Luthra	T.N. Durga Prasad-R1
25.	Comp. App. (AT) (Ins) No. 578 of 2019	Fullerton India Credit Company Ltd. Vs. Ashish Arjun Kumar Rathi.	Anandita	
26.	Comp. App. (AT) (Ins) No. 637 of 2019	Liberty House Group Pte Ltd. Vs. Dinkar T. Venkatasubramanian	Prachi Johri	Sumant Batra-RP
27.	Comp. App (AT) (Ins) No. 669 & 689 of 2019	Rajesh Kumar Agarwal & Ors. Vs. Srivani Merchants Pvt Ltd & Anr.	Arushi Arora	Nikhil Jain-R1
28.	Comp. App (AT) (Ins) No. 715 of 2019	Savan Godiawala. Vs. G.Venkatesh babu & Ors.	Charu Bansal	
29.	Comp. App (AT) (Ins) No. 726 of 2019	Continental Piling & Excavation Pvt Ltd. Vs. Capacit'e Infraprojects Ltd.	Saurabh Seth	

02:00 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Contempt Case (At) No. 15-16 of 2019 in Comp. App. (AT) (Ins) No. 483 of 2018	EIH Ltd. Vs. Subodh Kumar Agrawal	Arijit Mazumdar	Nikhil Jain

For Admission (After Notice)

2.	Comp. App (AT) No. 275 of 2017 & I.A. No. 2512 of 2019	Mcdonald's India Pvt. Ltd. & Ors. Vs. Vikram Bakshi & Ors. With	Niti Dixit Rahul Dave & Amit Dhingra (A-1) Sumit Chopra, Shivam Raheja & Rauna qMathur (A-2 & 3)	Teja Karia, Aishuary Vikram & S hubhaang Sinha (R- 1 & 2) Pallavi Srivastava (R-7)
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3.	Comp. App (AT) No. 280 of 2017	Vikram Bakshi & Ors. Vs. Connaught Plaza Restaurants Pvt. Ltd. & Ors.	TejasKaria Manu Krishnan	Niti Dixit Sumit Chopra Pallavi Srivastava (R-8)
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For Hearing

4.	Comp. App. (AT) (Ins) No. 588 of 2018	Rajiv Kumar Agarwalla Vs Rajesh Kumar Kejriwal &Ors. With	Bharat Sood	Sanchari Chakraborty, Arijit Mazumdar
5.	Comp. App. (AT) (Ins) No. 589 of 2018	Rajiv Kumar Agarwalla Vs Anadya Properties Pvt. &Ors.	Bharat Sood	Sanchari Chakraborty, Arijit Mazumdar
6.	Comp. App. (AT) No. 185-186 of 2018	Anil Chandanmal Singhvi Vs. Union of India & Ors. With	Mahesh Agarwal	Shally Bhasin-R1
7.	Comp. App. (AT) No. 187-188 of 2018	Devendra Kumar Agrawal Vs. Union of India & Ors. With	Mahesh Agarwal	Shally Bhasin-R1
8.	Comp. App. (AT) No. 189-190 of 2018	Sunil Hasmukhlal Shah Vs. Union of India & Ors. With	Mahesh Agarwal	Shally Bhasin-R1
9.	Comp. App. (AT) No. 192 of 2018	Union of India, MCA Vs. 63 Moons Technologies Ltd. &Ors. With	D Simon	Shally Bhasin-R1
10.	Comp. App. (AT) No. 196-197 of 2018	Jigish Shantilal Sonagara Vs. Union of India & Ors. With	Mahesh Agarwal	Sanjay Shorey
11.	Comp. App. (AT) No. 198-199 of 2018	Berjis Desai Vs. Union of India & Ors. With	Mahesh Agarwal	Sanjay Shorey
12.	Comp. App. (AT) No. 200-201 of 2018	NishaDutt Vs. Union of India & Ors. With	Mahesh Agarwal	Sanjay Shorey
13.	Comp. App. (AT) No. 202-203 of 2018	Prashant Desai Vs. Union of India & Ors. With	Mahesh Agarwal	Sanjay Shorey
14.	Comp. App. (AT) No. 204-205 of 2018	Manjay Prakash Shah Vs. Union of India & Ors. With	MishaRohtagiMohta	Sanjay Shorey
15.	Comp. App. (AT) No. 206-207 of 2018	DiwangSunderrajNeralla Vs. Union of India & Ors. With	MishaRohtagiMohta	Sanjay Shorey

16.	Comp. App. (AT) No. 208 of 2018	63 Moons Technologies Ltd. Vs. Union of India & Ors. With	MishaRohtagiMohta	Sanjay Shorey
17.	Comp. App. (AT) No. 209 of 2018	Jignesh Prakash Shah Vs. Union of India & Ors.	MishaRohtagiMohta	Sanjay Shorey
18.	Competition Appeal (AT) No. 18 of 2017	Ujjawal Narain & Anr. Vs. Goel Enclave & Ors.	Anuj Jain	Moti Lal Yadav
19.	Competition App. (AT) No. 15 of 2018	Federation of Gujrat State Chemists and Druggists Association &Anr. Vs. Competition Commission of India & Ors. With	Gunjan Chowksey	Manmeet Arora-R1 Amit Gupta-R3 Mansi Kukreja-R4
20.	Competition App. (AT) No. 35 of 2018	Chemists & Druggists Association of Baroda &Anr. Vs. Reliance Agency & Ors.	Anshul Narayan	Mansi Kukreja-R1 Manmeet Arora-R3
21.	TA (AT) (Competition) No. 05 of 2017 (Old Appeal No. 17 of 2017)	Prem Prakash Vs. Madhya Pradesh PWD &Ors.	Prem Prakash	Sanjiv Kumar Mohanty (R-2) VikramSobti (R- CCI)
22.	Competition App. (AT) No. 20-21 of 2019	Federation of Gujarat State Chemists and Druggists Association Vs. The Competition Commission of India & Ors.	Gunjan Chowksey	Navdeep Singh Suhag-R1
23.	Transfer Original Petition (AT) (MRTP) No. 06 of 2017 (Old RTPE No. 323/1996)	Shobha Rani Jain Vs. Delhi Development Authority (DDA)	Dhurv Shukla	Akshay Ravi

Note: The Court will rise at 03:00 PM.

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By Order

**-sd/-
Registrar**